

HIGH COURT OF SIKKIM
GANGTOK

No. 33/HCS

Dated: 21/9/17

NOTIFICATION

Hon'ble the Chief Justice has been pleased to re-constitute the following "Selection Committee" as per Rule 2(f) of the Sikkim Subordinate Courts' Service (Method of Recruitment and Conditions of Service) Rules, 2001 to expedite the process for ensuring the posts of Administrative Staff in the Subordinate Courts are filled up by centralizing the mechanism of recruitment as per Agenda Item No. 2, Part -B (iv) of Chief Justice Conference, 2016.

The Committee shall exercise power as per provision of above Rules for the purpose of recruitment of any Ministerial posts of Subordinate Courts. The Recruitment process of all posts shall be held in the High Court of Sikkim.

The Members of the "Selection Committee" consist of the following:-

1. Registrar, High Court of Sikkim
2. District & Sessions Judge (East) at Gangtok
3. Administrative Officers of the respective District & Sessions Courts

The Committee shall be assisted by the officers and staff of Establishment and Confidential Sections of High Court of Sikkim as well as Section Officer from District & Sessions Court, East and South, and one staff each from District & Sessions Court, West and North to assist the "Selection Committee".

By Order,

Sd/-
(N.G. Sherpa)
REGISTRAR GENERAL

Memo No. : V(96)E/Confdl./HCS 15684-755

Date: 2-9-17

Copy to:-

1. The Registrar, High Court of Sikkim, Gangtok.
2. The District & Sessions Judge (East) at Gangtok.
3. The Administrative Officer, District & Sessions Court (East/North) at Gangtok.
4. The Administrative Officer, District & Sessions Court (South/West) at Namchi.

5. The Secretary General, Supreme Court of India, New Delhi – 110 201.
6. The Secretary to the Government of India, Ministry of Home Affairs, New Delhi.
7. The Registrar General, all High Courts of India.
8. The Joint Registrar –cum- Sr. Judgment Writer/PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
9. The PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
10. The P.S to Hon'ble Judge, High Court of Sikkim.
11. The Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
12. The Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
13. The Chief Secretary, Government of Sikkim, Gangtok.
14. The Additional Chief Secretary –cum- Principal Secretary, Home Department, Government of Sikkim, Gangtok.
15. The District & Sessions Judge (West) at Gyalshing.
16. The District & Sessions Judge (North) at Mangan.
17. The District & Sessions Judge (East) at Gangtok.
18. The District & Sessions Judge (South) at Namchi.
19. The District & Sessions Judge (Spl. Div.-I)I/C at Gangtok.
20. The District & Sessions Judge (Spl. Div.-II)I/C at Gangtok.
21. The Legal Remembrancer-cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
22. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
23. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
24. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
25. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
26. The Civil Judge-cum- Judicial Magistrate (South)I/C at Namchi.
27. The Civil Judge-cum- Judicial Magistrate (North) I/C at Mangan.
28. The Civil Judge-cum- Judicial Magistrate (West)I/C at Gyalshing.
29. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
30. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.
31. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim.
32. The District Magistrate (East) at Gangtok.
33. The District Magistrate (West) at Gyalshing.
34. The District Magistrate (North) at Mangan.
35. The District Magistrate (South) at Namchi.
36. The Section Officer from District & Sessions Court (East) at Gangtok.
37. The Section Officer from District & Sessions Court (South) at Namchi.
38. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
39. The Special Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
40. The Deputy Registrar, Establishment Section, High Court of Sikkim, Gangtok.
41. The Assistant Registrar, Confidential Section, High Court of Sikkim, Gangtok.
42. All Section Incharge, High Court of Sikkim, Gangtok.
43. The Computer Cell, High Court of Sikkim, Gangtok.
44. Notice Board,
45. Guard file &
46. File.

N. C. Sharma
REGISTRAR GENERAL